COURT NO. 24

THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (SOCIAL WELFARE)					
1	WP/34222/2026 IA 1/2026 Direction Petition	DEVANDLA NAVEEN(STUDENT) Vs THE STATE OF ANDHRA PRADESH	SRIDHAR TUMMALAPUDI	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	SPS NELLORE
2	WP/34226/2026 IA 1/2026 Direction Petition	LINGINENI DIVYA(STUDENT) Vs THE STATE OF ANDHRA PRADESH	SRIDHAR TUMMALAPUDI	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	GUNTUR
3	WP/34230/2026 IA 1/2026 Direction Petition	DULIPALLA SAI KRISHNA (STUDENT) Vs STATE OF ANDHRA PRADESH	SRIDHAR TUMMALAPUDI	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	GUNTUR
4	WP/34372/2026 IA 1/2026 Direction Petition	PALLAGANI ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	BOPPUDI ALEKHYA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	KRISHNA
ADMISSION (EDUCATION)					
5	WP/34329/2026 IA 1/2026 Direction Petition	AKKIPALLE HARITHA Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR HIGHER EDUCATION	CHITTOOR
ADMISSION (UNIVERSITIES)					
6	WP/34200/2026 IA 1/2026 Direction Petition	GEETHIKA SAL KESANA Vs THE STATE OF ANDHRA PRADESH	KRANTHI SRI VAKA	GP FOR HIGHER EDUCATION	GUNTUR

COURT NO. 24

THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS OF COURT					
7	WP/49287/2026/ (Filing No.)	K RAMU Vs THE STATE OF ANDHRA PRADESH	CH VIDYASAGAR		CHITTOOR
FOR HEARING					
8	WP/6812/2023 IA 1/2023 Direction Petition IA 1/2024 Implead Petition IA 3/2024 Leave Petition IA 1/2025 Vacate Stay Petition	DR C RAMAKRISTANAIAH Vs THE STATE OF AP	D S SIVADARSHAN	ADDL ADVOCATE GENERAL (AP) GP FOR HOME P RAVIKANTH M VIDYASAGAR	ANANTAPUR
9	WP/33244/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Extension Petition	K SWARUPA RANI Vs THE STATE OF AP	C V R RUDRA PRASAD	GP FOR SOCIAL WELFARE M SRIKANTH	GUNTUR
ADMISSION (CO-OP SOCIETIES)					
10	WP/46877/2018 IA 1/2018 L R Petition IA 2/2018 Additional Material Petition IA 1/2019 Vacate Stay Petition IA 1/2026 Leave Petition	BURUGU PRAKASAM Vs STATE OF ANDHRA PRADESH	BURUGU SRILATHA	GP FOR GENERAL ADMINISTRATION (AP) B PRUDHVI KUMAR (SC FOR APSCCFC) GP FOR SOCIAL WELFARE GANDRALA RATHNA KUMAR SC For APSCCFC LTD	WEST GODAVARI
11	WP/2937/2020 IA 1/2020 Stay Petition IA 1/2026 Stay Petition	M/S. SRI VENKATESWARA AGENCIES Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	SURAGANI VIJAYA KUMAR K BHARAT RAM	WEST GODAVARI
12.1,12.2,12.3,12.4,12.5 along with 12					
12	WP/9687/2021 IA 1/2021 Stay Petition IA 1/2022 Vacate Stay Petition IA 1/2024 Vacate Stay Petition	SRI CHALLA SHANKAR RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	ADDL ADVOCATE GENERAL (AP) GULIVINDALA VANITHASREE GP FOR COOPERATION (AP) DASARI S V V S V PRASAD	EAST GODAVARI
12.1	WP/10772/2021 IA 1/2021 Stay Petition IA 1/2022 Vacate Stay Petition IA 2/2024 Vacate Stay Petition	AYYALA KRISHNA GANGADHARA RAO Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	ADDL ADVOCATE GENERAL (AP) K JYOTHI PRASAD GP FOR COOPERATION GULIVINDALA VANITHASREE DASARI S V V S V PRASAD	EAST GODAVARI
12.2	WP/12401/2021 IA 1/2021 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SURAMPUDI SRIHARI Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	GP FOR COOPERATION GULIVINDALA VANITHASREE T V S PRABHAKARA RAO DASARI S V V S V PRASAD	EAST GODAVARI
12.3	WP/15700/2021 IA 1/2021 Injunction Petition IA 1/2023 Vacate Stay Petition IA 2/2024 Vacate Stay Petition	C V S SUBRAMANYAM Vs THE STATE OF AP	UTTARA LEGAL	ADDL ADVOCATE GENERAL (AP) GP FOR COOPERATION GULIVINDALA VANITHASREE DASARI S V V S V PRASAD	EAST GODAVARI

12.4	WP/16405/2021 IA 1/2021 Suspension Petition	SRI POLAKI PARAMESHWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	ADDL ADVOCATE GENERAL (AP) GULIVINDALA VANITHASREE T V S PRABHAKARA RAO DASARI S V V S V PRASAD	EAST GODAVARI
12.5	WP/26994/2021 IA 1/2021 Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2024 Vacate Stay Petition	SRI. GODE SUDHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	ADDL ADVOCATE GENERAL (AP) GULIVINDALA VANITHASREE DASARI S V V S V PRASAD	EAST GODAVARI
13	WP/19170/2025 IA 1/2025 Direction Petition	NEKKADAPU RAJESH Vs STATE OF ANDHRA PRADESH	SIVALENKA RAMACHANDRA PRASAD	GP FOR COOPERATION	KRISHNA
14	WP/26106/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	MARTHALA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	GP FOR AGRICULTURE K N VIJAYA LAXMI GP FOR COOPERATION	GUNTUR
15	WP/10851/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	SAJJALA SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	Dr.MALLADI KOTESWARA RAO	GP FOR AGRICULTURE GP FOR COOPERATION	GUNTUR
16	WP/12285/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	S RAFIUNNISA Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR COOPERATION M K VISWANATH NAIDU V V SATISH	YSR KADAPA
17	WP/17584/2026 IA 1/2026 Suspension Petition	THE KURNOOL DISTRICT GOVERNMENT CLASS - IV EMPLOYEES COOPERATIVE HOUSING BUILDING SOCIETY LTD Vs THE STATE OF ANDHRA PRADESH	SHAFATH AHMED KHAN	GP FOR REGISTRATION AND STAMPS GP FOR COOPERATION GP FOR REVENUE	KURNOOL
18	WP/17974/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	MEDA BABJI Vs THE STATE OF ANDHRA PRADESH	SIVALENKA RAMACHANDRA PRASAD	GP FOR COOPERATION A RAJENDRA BABU GP FOR EDUCATION V HIMABINDU	KRISHNA
19	WP/18497/2026 IA 1/2026 Stay Petition	MANGENA RAMAIAH Vs THE STATE OF ANDHRA PRADESH	SURAGANI KRISHNA VAMSI	GP FOR COOPERATION Y SUBRAHMANYAM	WEST GODAVARI
20	WP/20752/2026 IA 1/2026 Suspension Petition	CHINTHALAMADUGUPALLI PACS LTD Vs THE STATE OF ANDHRA PRADESH	SURAGANI KRISHNA VAMSI	GP FOR AGRICULTURE	YSR KADAPA
21	WP/24480/2026 IA 1/2026 Stay Petition IA 3/2026 Dispense with Petition IA 4/2026 Vacate Stay Petition IA 5/2026 Vacate Stay Petition	THE DAGGUMALLIVARIPALEMADI ANDHRA COOPERATIVE COLLECTIVE FARMING SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	GP FOR COOPERATION G ELISHA	GUNTUR
22	WP/26888/2026 IA 1/2026 Direction Petition	KURRA SRIKANT Vs THE STATE OF ANDHRA PRADESH	TAMANAM RAJYALAKSHMI	GP FOR COOPERATION GP FOR HOME GP FOR REVENUE S DILIP JAYA RAM	GUNTUR

23	WP/27136/2026 IA 1/2026 Direction Petition	AKANA SIVA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR COOPERATION SRINIVAS BASAVA	WEST GODAVARI
24	WP/28036/2026 IA 1/2026 Stay Petition	KOVIRI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR COOPERATION GP FOR REVENUE GP FOR FISHERIES	VISAKHAPATNAM
25	WP/28180/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	BOGANANBOINA DATTA SAI PHANINDRA Vs THE STATE OF ANDHRA PRADESH	ELURU SESHA MAHESH BABU	GP FOR COOPERATION (Spl.. Cell)	WEST GODAVARI
26	WP/28659/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	NAGARI RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR COOPERATION G SEKHAR REDDY	KRISHNA
27	WP/29805/2026 IA 1/2026 Stay Petition	P. HARINATHA REDDY Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR COOPERATION SURAGANI VIJAYA KUMAR	CHITTOOR

ADMISSION (SOCIAL WELFARE)

28	WP/22091/2023 IA 1/2023 Suspension Petition IA 2/2023 Receive Docs Petition	JARAGADDA MANIKYALA RAO Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR SOCIAL WELFARE GP FOR REVENUE	EAST GODAVARI
29	WP/6762/2024 IA 1/2024 Suspension Petition	GANDHAM SUBBAYAMMA Vs THE STATE OF ANDHRA PRADESH	B V KRISHNA REDDY	GP FOR SOCIAL WELFARE VUYYURU LAKSHMANA RAO	WEST GODAVARI
30	WP/5808/2026 IA 1/2026 Direction Petition	DABBA ANKITH Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR SOCIAL WELFARE	EAST GODAVARI
31	WP/21361/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	MUDA SRIDEVI Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR SOCIAL WELFARE GP FOR SCHOOL EDUCATION GP FOR SOCIAL WELFARE GP FOR REVENUE	SPS NELLORE
32	WP/27085/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	P NAGENDRA BABU Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR REVENUE SYED AZMATULLAH	KURNOOL

33.1 along with 33

33	WP/27501/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	G M BAGYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR REVENUE Y V S S DHARANEESH SURESH KUMAR REDDY KALAVA	CHITTOOR
33.1	WP/28214/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 L R Petition	G RUKMINAMMA Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE RAVITEJA PADIRI	CHITTOOR
34	WP/29302/2026	SHAIK HAAMADI Vs THE STATE OF ANDHRA PRADESH	THAJUNNIISA THANDA	GP FOR SOCIAL WELFARE	GUNTUR

35	WP/29456/2026 IA 1/2026 Direction Petition	KARANAM VENKATA RAGHAVENDRA PRASANTH VAIDYA(STUDENT) Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VISAKHAPATNAM
36	WP/33125/2026 IA 1/2026 Direction Petition	KANIKIPATI KOTHANNA PADAL Vs THE STATE OF ANDHRA PRADESH	PILLI SUNDEEP	GP FOR SOCIAL WELFARE	EAST GODAVARI

ADMISSION (EDUCATION)

37	WP/19452/2025 IA 1/2025 Direction Petition	SVKP AND SKVR AIDED HIGH SCHOOL Vs THE STATE OF AP	K.P.S. SAILESH REDDY	GP FOR EDUCATION	WEST GODAVARI
38	WP/18390/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	GEORGE CORONATION AIDED HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION	KRISHNA
39	WP/28189/2026 IA 1/2026 Direction Petition	ST. MARYS COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR HIGHER EDUCATION K RADHIKA GANGA KUMAR CHAKRAVARTULA	VIZIANAGARAM
40	WP/28236/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	MADINA PODUPU LAKSHMI GROUP Vs THE STATE OF ANDHRA PRADESH	VARUPULA SESHA KUMARI	GP FOR SCHOOL EDUCATION GP FOR REVENUE	KURNOOL
41	WP/31754/2026 IA 1/2026 Direction Petition	PANEM HUSSEN BI Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	GP FOR SCHOOL EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	YSR KADAPA
42	WP/32422/2026 IA 1/2026 Direction Petition	M/S. SR EDIFICE PVT LTD. Vs THE STATE OF ANDHRA PRADESH	SHAIK AFZAL MOHAMMED	GP FOR FINANCE PLANNING	KURNOOL
43	WP/32501/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	JHANDAVATH SAVITHRI BAI Vs THE STATE OF ANDHRA PRADESH	THANDAVA YOGESH	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE GP FOR REVENUE	PRAKASAM

ADMISSION (UNIVERSITIES)

44	WP/38695/2022 IA 1/2022 Direction Petition	RUPPA SAI SUMANTH Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR FINANCE PLANNING SIVA KUMAR M (SC FOR RGUKT) PITHANI CHANDRA SEKHARA REDDY (SC FOR RGUKT) (Spl.. Cell)	KRISHNA
45	WP/24503/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition	CHANDANA HARISH Vs THE STATE OF ANDHRA PRADESH	SOORA VENKATA SAINATH	GP FOR MEDICAL HEALTH FW G V RAMAKRISHNA PRASAD T V SRI DEVI Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences (Spl.. Cell)	GUNTUR
46	WP/13904/2026 IA 2/2026 Additional Affidavit IA 3/2026 Vacate Stay Petition	VEERAVALLI COLLEGE OF LAW Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION GADDE KOTI NAGULU SC For Adikavi nannaya University	EAST GODAVARI

47	WP/27893/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	ANUMOLU VENKATA JAI DEEP SAI Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR HIGHER EDUCATION SHREYAS REDDY	KRISHNA
48	WP/32664/2026 IA 1/2026 Direction Petition	ROSHAN B.ED. COLLEGE Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION K RADHIKA M.CHALAPATHI SC For Nagarjuna University	GUNTUR
49	WP/32667/2026 IA 1/2026 Direction Petition	JANI COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION K RADHIKA M.CHALAPATHI SC For Nagarjuna University	GUNTUR

ADMISSION (ANIMAL HUSBANDARY)

50	WP/15062/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	GONUGUNTIA VENKATA HANUMAYYA Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	GP FOR ANIMAL HUSBANDARY KONDAPAVULURI JHANSI LAKSHMI	GUNTUR

ADMISSION (FISHERIES)

51	WP/16886/2026 IA 1/2026 Suspension Petition	KUSAMPUDI SIVA VARA PRASAD RAJU Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR FISHERIES GP FOR REVENUE	EAST GODAVARI
52	WP/19404/2026 IA 1/2026 Direction Petition	KANDIKATLA VENKATALAKSHMI Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR ANIMAL HUSBANDARY K SREEDHAR MURTHY ROSEDAR S.R.A	EAST GODAVARI

SPECIALLY IDENTIFIED CASES

53	WP/25035/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 3/2021 Direction Petition	JONNALAGADDA V S S PAVAN KUMARI Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR EDUCATION GP FOR HOME K S MURTHY GP FOR REVENUE M MURALI LINCOLN(STANDING COUNSEL FOR ACHARYA NAGARJUNA UNIVERSITY)	WEST GODAVARI

54.1,54.2,54.3 along with 54

54	WP/26980/2021 IA 1/2021 Suspension Petition IA 1/2023 Leave Petition	ZILLA VIKALANGULA SANGAM Vs THE APPELLATE AUTHORITY	PRAKASH BUDDARAPU	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) GP FOR HIGHER EDUCATION M.CHALAPATHI SC For Nagarjuna University S PARINEETA	GUNTUR
54.1	WP/3895/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 1/2023 Leave Petition	ZILLA VIKALANGULA SANGAM Vs THE REGIONAL DIRECTOR	PRAKASH BUDDARAPU	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) GP FOR SCHOOL EDUCATION LAKSHMI PRIYANVITA POPURI STANDING COUNSEL FOR NCTE	GUNTUR
54.2	WP/26987/2021 IA 1/2021 Suspension Petition IA 1/2023 Leave Petition	SRI BALAJI EDUCATIONAL SOCIETY Vs THE APPELLATE AUTHORITY	PRAKASH BUDDARAPU	S PARINEETA VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) LAKSHMI PRIYANVITA POPURI STANDING COUNSEL FOR NCTE GP FOR HIGHER EDUCATION M.CHALAPATHI SC For Nagarjuna University	GUNTUR

54.3	WP/17406/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Direction Petition IA 1/2023 Direction Petition IA 2/2023 Direction Petition	SEVEN HILLS B ED COLLEGE Vs THE STATE OF ANDHRA PRADESH	PRAKASH BUDDARAPU	GP FOR HIGHER EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) K RADHIKA RAMBABU KOPPINEEDI (SC FOR ANU) M.CHALAPATHI SC For Nagarjuna University	GUNTUR
55	WP/27989/2023 IA 1/2023 Suspension Petition	L CHANDRASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	P SRIDHAR REDDY	ADDL ADVOCATE GENERAL (AP)	SPS NELLORE
56	WP/132/2025 IA 1/2025 Suspension Petition	PANDI NAGEDNRA Vs THE STATE OF ANDHRA PRADESH	N B CHANDRA SEKHAR	GP FOR EDUCATION	SPS NELLORE
57	WP/15016/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	MEKA DIVYA Vs THE STATE OF AP	PASALAPUDI SATYA HARITHA	GP FOR HIGHER EDUCATION RAM BABU DEVAVARAPU B RAMESH SC FOR BOARD OF INTERMEDIATE EDUCATION	KRISHNA
58	WP/17964/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	BHARATH EDUCATIONAL SOCIETY Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR HIGHER EDUCATION K RADHIKA D KRISHNA SC FOR JNTU ANANTHAPURAMU	CHITTOOR
59	WP/18315/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	ADARSH EDUCATIONAL SOCIETY Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR HIGHER EDUCATION CH.S.V.SURAJ SC For JNTU KAKINADA K RADHIKA	EAST GODAVARI
60	WP/18787/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	BHARATH EDUCATIONAL SOCIETY Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR HIGHER EDUCATION K RADHIKA	CHITTOOR
61	WP/19315/2025 IA 1/2025 Direction Petition	PYDAH COLLEGE OF PHARMACY Vs THE STATE OF AP	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION K RADHIKA VINOD KUMAR PEMMASANI	EAST GODAVARI
62	WP/20173/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition	MANDAM MAHA TEJA Vs STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR HIGHER EDUCATION K RADHIKA	WEST GODAVARI
63	WP/21510/2025 IA 1/2025 Direction Petition	POKALA MOKSHAGNYA VAMSIDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	VADDAPALLI HEMANTH KUMAR	GP FOR HIGHER EDUCATION K RADHIKA N ASHWANI KUMAR	CHITTOOR
64	WP/24788/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	S P B V D SABHA ELEMENTARY SCHOOL Vs THE STATE OF AP	N SIVA REDDY	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION	YSR KADAPA
65	WP/32151/2025 IA 1/2025 Suspension Petition	DR B V SYAMALA RATNAM COLLEGE OF EDUCATION Vs THE STATE OF AP	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	ANANTAPUR

66	WP/32201/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	M. JAYA SATYA NAGA SAI Vs THE STATE OF ANDHRA PRADESH	PASALAPUDI SATYA HARITHA	GP FOR HIGHER EDUCATION CH.S.V.SURAJ SC For JNTU KAKINADA	EAST GODAVARI

FOR ADMISSION

67	CC/4517/2026 (WP/20689/2026) IA 1/2026 Dispense with Petition	M/S KSR DEVELOPERS Vs S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA		SPS NELLORE
68	CC/4518/2026 (WP/16389/2026)	MS KOTAIAH AGENCIES Vs PEEYUSH KUMAR IAS	SASANKA BHUVANAGIRI		GUNTUR
69	CC/4528/2026 (WP/20527/2026) IA 1/2026 Dispense with Petition	CHANDRA SEKHAR REDDY Vs S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA		SPS NELLORE
70	CC/4533/2026 (WP/20921/2026)	CHITTINENI PURNACHANDRA RAO Vs S SURESH KUMAR	PRATHIWADA VARUN KUMAR		KRISHNA
71	CC/4534/2026 (WP/20692/2026)	CHITTINENI PURNACHANDRA RAO Vs S SURESH KUMAR	PRATHIWADA VARUN KUMAR		KRISHNA
72	CC/4535/2026 (WP/20920/2026)	CHITTINENI PURNACHANDRA RAO Vs S SURESH KUMAR	PRATHIWADA VARUN KUMAR		KRISHNA
73	CC/4536/2026 (WP/20627/2026)	CHITTINENI PURNACHANDRA RAO Vs S SURESH KUMAR	PRATHIWADA VARUN KUMAR		KRISHNA
74	CC/4543/2026 (WP/13055/2026) IA 1/2026 Dispense with Petition	MS AKULA NARAYANA SWAMY CONTRACTORS Vs S SURESH KUMAR IAS	V V N NARAYANA RAO		EAST GODAVARI

FOR APPEARANCE

75	CC/2655/2025 (WP/20220/2024) IA 1/2026 Miscellaneous Petition IA 4/2026 Dispense with Petition	M/S.HSR INFRA PROJECTS Vs SRI. RAMESH KUMAR	DEVASRI ROSHAN KANCHARLA	SIREESHA RANI VALLABHANENI RAMAKRISHNA PATIVADA SREEKANTH REDDY AMBATI	GUNTUR
76	CC/3772/2025 (WP/39744/2012)	M BANGARU RAJU Vs CH DWARAKA TIRUMALA RAO	A G SATYANARAYANA RAO	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
77	CC/1321/2026 (WP/22391/2014)	C. LAKSHMAMMA Vs PROF. M. BHUPATHI NAIDU	NUTHALAPATI KRISHNA MURTHY	RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI NAGARAJU PULLAGURA G RAJU R 3 FORM I NOTICE SERVED.	CHITTOOR
78	CC/1642/2026 (WP/30365/2024)	SIVA SANKAR REDDY Vs S SURESH KUMAR IAS	JAYA PRAKASH MADASU	NAGARAJU PULLAGURA GUDAPATI LAKSHMI NARAYANA R 3 FORM I NOTICE SERVED	SPS NELLORE

FOR COMPLIANCE

79	CC/798/2025 (WP/4690/2025) IA 1/2025 Direction Petition IA 1/2026 Dispense with Petition	VINAYAKA NAGR COLONY HOUSE OWNERS WELFARE ASSOCIATION Vs SRI K.S. VISWANADHAN	G RAMA GOPAL	SOMISETTY GANESH BABU SC For VUDA and MUDA CHILUKURI NARENDRA BABU	VISAKHAPATNAM
80	CC/1360/2026 (WP/10026/2024) IA 2/2026 Dispense with Petition	THE INDIAN HUME PIPE CO. LTD Vs SRI. M. PRABHAKAR RAO	SHIREEN SETHNA BARIA	SREEKANTH REDDY AMBATI SOMA RAJU YELISETTI	ANANTAPUR
81	CC/1361/2026 (WP/9418/2024) IA 2/2026 Dispense with Petition	THE INDIAN HUME PIPE CO. LTD. Vs M. PRABHAKAR RAO	SHIREEN SETHNA BARIA	SREEKANTH REDDY AMBATI SOMA RAJU YELISETTI	ANANTAPUR

INTERLOCUTORY

82	IA/1/2025 Recall Petition CC/3124/2024	J J S PRASAD Vs	BHARAT BABU.N	V V N NARASIMHAM	GUNTUR

FOR ADMISSION

83	CC/2064/2025 (WP/8419/2025)	NELVOI DESAIAH Vs MR.G.RAVINDRA	T C KRISHNAN	A JAYANTHI	CHITTOOR
84	CC/4028/2025 (WP/29287/2023)	M/S SV CONSTRUCTIONS Vs V. KRANTI KUMAR	SAI MANOJ REDDY L	GUDAPATI LAKSHMI NARAYANA	ANANTAPUR
85	CC/8/2026 (WP/23717/2025)	M/S. VENKATESWARA ENTERPRISES Vs SRI. PEEYUSH KUMAR I.A.S	KAMBHAMPATI RAMESH BABU	NAGARAJU PULLAGURA A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	SPS NELLORE
86	CC/53/2026 (WP/29528/2025)	SRI. K. SAI KUMAR Vs G. VENKATARAMI REDDY	DEVASRI ROSHAN KANCHARLA	GUDAPATI LAKSHMI NARAYANA RAMA RAO KOCHIRI	CHITTOOR
87	CC/113/2026 (WP/20876/2025)	PALAKITI RAMANAMMA Vs K VENKATESWARA RAO	PANGULURU RACHANA	SUSHMA YAGANTI VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	PRAKASAM
88	CC/125/2026 (WP/24609/2023)	SRI. GOGULAPATI VENKATESWARLU Vs PEEYUSH KUMAR	DEVASRI ROSHAN KANCHARLA	RAMA RAO KOCHIRI NAGARAJU PULLAGURA	GUNTUR
89	CC/162/2026 (WP/32895/2026)	M/S SIVA SURYA CONSTRUCTIONS Vs SRI N V V SATYANARAYANA	DEVASRI ROSHAN KANCHARLA	M Krishna Rao SC for skl vzm kkd Municipal Corporations RAMA RAO KOCHIRI	EAST GODAVARI
90	CC/179/2026 (WP/28282/2025)	K SAI KUMAR Vs G VENKATARAMI REDDY	DEVASRI ROSHAN KANCHARLA	GUDAPATI LAKSHMI NARAYANA RAMA RAO KOCHIRI	CHITTOOR
91	CC/205/2026 (WP/13130/2024)	CHEBROLU CHENCHAIAH Vs S SURESH KUMAR IAS	SASANKA BHUVANAGIRI	VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations SREEKANTH REDDY AMBATI	GUNTUR
92	CC/313/2026 (WP/33203/2025)	M/S.KARRI VEERA VENKATA SATYANARAYANA SWAMY Vs SRI.N.V.V.SATYANARAYANA	DEVASRI ROSHAN KANCHARLA	NAGARAJU PULLAGURA	EAST GODAVARI

93	CC/319/2026 (WP/26199/2025)	SRI. KOPPADA SATYA PRASAD Vs NVV SATYANARAYANA	DEVASRI ROSHAN KANCHARLA	RAMA RAO KOCHIRI	EAST GODAVARI
94	CC/320/2026 (WP/9949/2025)	SRI RAO SURESH Vs SRI. S. SURESH KUMAR	DEVASRI ROSHAN KANCHARLA	M Krishna Rao SC for skl vzm kkd Municipal Corporations SREEKANTH REDDY AMBATI	EAST GODAVARI
95	CC/512/2026 (WP/31065/2025)	MUGADA SRINIVASA RAO Vs P. SAMPATH KUMAR	B.ABHAY SIDDHANTH MOOTHA	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SOMISETTY GANESH BABU SC For VUDA and MUDA	VISAKHAPATNAM
96	CC/524/2026 (WP/16507/2025)	CHUKKALURU RAMESH BABU Vs SRI S SURESH KUMAR IAS	DASARI S V V S V PRASAD	GUDAPATI LAKSHMI NARAYANA SREEKANTH REDDY AMBATI	ANANTAPUR
97	CC/539/2026 (WP/19571/2025)	M/S. ABHIYANT. Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	RAMA RAO KOCHIRI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
98	CC/549/2026 (WP/20054/2025)	M/S SMN CONSTRUCTIONS Vs N V RAMANA REDDY	SURESH KUMAR REDDY KALAVA	GUDAPATI LAKSHMI NARAYANA RAMA RAO KOCHIRI	CHITTOOR
99	CC/577/2026 (WP/29452/2025) IA 1/2026 Dispense with Petition	SRI. NAKKA SRINIVASA RAO Vs SRI.N.V.V.SATYANARAYANA	DEVASRI ROSHAN KANCHARLA	M Krishna Rao SC for skl vzm kkd Municipal Corporations NAGARAJU PULLAGURA	EAST GODAVARI
100	CC/589/2026 (WP/23148/2025) IA 1/2026 Dispense with Petition	M/S ABITEJ ENTERPRISES Vs SRI S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA	SREEKANTH REDDY AMBATI	VISAKHAPATNAM
101	CC/609/2026 (WP/32113/2025)	M/S. MM CONSTRUCTIONS Vs PEEYUSH KUMAR IAS	SHAIK MOHAMMED ISMAIL	RAMA RAO KOCHIRI B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	YSR KADAPA
102	CC/719/2026 (WP/32906/2025) IA 1/2026 Dispense with Petition	R RAMA KRISHNA REDDY Vs PEEYUSH KUMAR IAS	BATHALA RAMESH	NAGARAJU PULLAGURA A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	SPS NELLORE
103	CC/765/2026 (WP/34331/2025) IA 1/2026 Restoration Petition	MUDEDLA KANAKAMMA Vs SIMHADRI MANOHAR	PASALAPUDI SATYA HARITHA	SIREESHA RANI VALLABHANENI MADHAVA RAO NALLURI	KRISHNA
104	CC/786/2026 (WP/27869/2025)	DASARI VENKATESWARLU Vs PEEYUSH KUMAR IAS	KAMBHAMPATI RAMESH BABU	NAGARAJU PULLAGURA GUDAPATI LAKSHMI NARAYANA	PRAKASAM
105	CC/839/2026 (WP/25953/2025)	C RAGHAVENDRA Vs PEEYUSH KUMAR	KOMMA VIJAYA RAJ KUMAR	NAGARAJU PULLAGURA B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	KURNOOL

106	CC/840/2026 (WP/33558/2025) IA 1/2026 Dispense with Petition	SRI RAO SURESH Vs SRI S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA	NAGARAJU PULLAGURA M Krishna Rao SC for skl vzm kkd Municipal Corporations	EAST GODAVARI
107	CC/841/2026 (WP/28739/2025)	C RAGHAVENDRA Vs PEEYUSH KUMAR	KOMMA VIJAYA RAJ KUMAR	NAGARAJU PULLAGURA B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	KURNOOL
108	CC/843/2026 (WP/33571/2025)	SRI RAO SURESH Vs S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA	NAGARAJU PULLAGURA M Krishna Rao SC for skl vzm kkd Municipal Corporations	EAST GODAVARI
109	CC/904/2026 (WP/29436/2024) IA 1/2026 Direction Petition	SMT KAMBHAMPATI SUBHASHINI Vs SRI PEEYUSH KUMAR	VEERAVALLI VENKATA RAVI KUMAR	RAMA RAO KOCHIRI	KURNOOL
110	CC/907/2026 (WP/28580/2025)	PEDDA BOYANA VENKATESH Vs SURESH KUMAR IAS	K SRINIVASA PRASAD	P VENGALA REDDY	KURNOOL
111	CC/926/2026 (WP/30705/2025)	M/S PCMR INFRASTRUCTURE PVT LTD Vs SRI PEEYUSH KUMAR IAS	M.V. VIJAYADITYA REDDY	NAGARAJU PULLAGURA A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	KRISHNA
112	CC/1044/2026 (WP/23740/2025)	VATTEM SRINIVASA RAO Vs PEEYUSH KUMAR IAS	SASANKA BHUVANAGIRI	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
113	CC/1074/2026 (WP/35485/2025) IA 1/2026 Dispense with Petition	M/S PR ASSOCIATES Vs SRI S SURESH KUMAR IAS	VENKATA DURGA RAO ANANTHA	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) NAGARAJU PULLAGURA	GUNTUR
114	CC/1168/2026 (WP/1941/2025)	M S INFRA Vs SRI PEEYUSH KUMAR IAS	K NAVEEN KUMAR	NAGARAJU PULLAGURA SREEKANTH REDDY AMBATI R 2 NOTICE SERVED R 3 NOTICE SENT RETURNED UNSERVED(NO SUCH PERSON)	YSR KADAPA
115	CC/1241/2026 (WP/26409/2025)	GRANDHISILA RAMA PRABHAKAR Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
116	CC/1244/2026 (WP/26399/2025)	G S V NARAYANA RAO Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
117	CC/1246/2026 (WP/26443/2025)	GRANDHISILA RAMA PRABHAKAR Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
118	CC/1247/2026 (WP/26432/2025)	GRANDHISILA RAMA PRABHAKAR Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
119	CC/1254/2026 (WP/26406/2025)	G S V NARAYANA RAO Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR

120	CC/1256/2026 (WP/26641/2025)	GRANDHISILA RAMA PRABHAKAR Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
121	CC/1257/2026 (WP/26395/2025)	GRANDHISILA RAMA PRABHAKAR Vs PEEYUSH KUMAR IAS	BATHALA RAMESH	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
122	CC/1258/2026 (WP/26407/2025)	GSV NARAYANA RAO Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
123	CC/1260/2026 (WP/26435/2025)	GRANDHISILA RAMA PRABHAKAR Vs PEEYUSH KUMA IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
124	CC/1261/2026 (WP/26404/2025)	G S V NARAYANA RAO Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
125	CC/1262/2026 (WP/26401/2025)	G S V NARAYANA RAO Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
126	CC/1276/2026 (WP/30944/2025)	M/S. SRI SATYA LAKSHMI NARASIMHA BORING AND CIVIL WORKS Vs SRI PEEYUSH KUMAR .IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
127	CC/1334/2026 (WP/23820/2025)	M/S RSR INFRA Vs SRI PEEYUSH KUMAR IAS	RAVULA NAGARJUNA	NAGARAJU PULLAGURA A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	EAST GODAVARI
128	CC/1337/2026 (WP/15263/2025)	VENKATA GEETHA NANDINI CONSTRUCTION Vs PEEYUSH KUMAR IAS	KAMBHAMPATI RAMESH BABU	NAGARAJU PULLAGURA GUDAPATI LAKSHMI NARAYANA	PRAKASAM
129	CC/1435/2026 (WP/28982/2025)	MANDIA NAGARAJU Vs SRI S.SURESH KUMAR I.A.S.	MARELLA RADHA	NAGARAJU PULLAGURA GUDAPATI LAKSHMI NARAYANA	KURNOOL
130	CC/1509/2026 (WP/29568/2025)	M/S SRI SURYA RAMA CONSTRUCTIONS Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	NAGARAJU PULLAGURA KRISHNA RAO M	EAST GODAVARI
131	CC/1516/2026 (WP/13828/2025) IA 1/2026 Implead Petition	SRVS INDUSTRIES Vs PEEYUSH KUMAR IAS	C.YELLAIAH	NAGARAJU PULLAGURA GUDAPATI LAKSHMI NARAYANA	KURNOOL
132	CC/1634/2026 (WP/34324/2025)	G. SAMBASIVA RAO Vs S. SURESH KUMAR IAS	D KASIM SAHEB	NAGARAJU PULLAGURA SIREESHA RANI VALLABHANENI	GUNTUR
133	CC/1652/2026 (WP/32248/2025) IA 1/2026 Leave Petition	Y. CHANDRASEKHAR REDDY Vs SHRI S. SURESH KUMAR IAS	PASAPALA SUDHAKAR REDDY	NAGARAJU PULLAGURA B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	CHITTOOR
134	CC/1677/2026 (WP/494/2026)	DHAATRI CONSTRUCTIONS Vs SRI SURESH KUMAR	THATHIREDDY ASHOK SRIVASTAVA	NAGARAJU PULLAGURA GUDAPATI LAKSHMI NARAYANA	KURNOOL

135	CC/1678/2026 (WP/33506/2025)	Y. CHANDRASEKHAR REDDY Vs S. SURESH KUMAR IAS	PASAPALA SUDHAKAR REDDY	NAGARAJU PULLAGURA B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	CHITTOOR

136.1 along with 136

136	CC/1867/2026 (WP/22039/2025) IA 1/2026 Leave Petition	M/S. BAPUJI KHADI BHANDAR Vs SRI MAYUR ASHOK I.A.S	M R S SRINIVAS	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	GUNTUR
136.1	CC/3339/2025 (WP/21945/2025) IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition IA 2/2026 Additional Material Petition	ANDHRA KHADI BHANDAR Vs P. SREENIVASULU IAS	M R S SRINIVAS	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
137	CC/1915/2026 (WP/30586/2013)	SMT R SUKANYA Vs SRI RAJESH KUMAR PATEL	N RANGA REDDY	VENKATA RAMA RAO KOTA R 2 NOTICE SERVED.	CHITTOOR
138	CC/2143/2026 (WP/24067/2025)	KORADA SRINIVASA RAO Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	RAMA RAO KOCHIRI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
139	CC/2151/2026 (WP/20297/2025)	M/S SHREE SAMPTH SAI ENTERPRISES Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	RAMA RAO KOCHIRI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
140	CC/2166/2026 (WP/30328/2025)	V.HIDAYATHULLA Vs SRI. PEEYUSH KUMAR I.A.S	DASARI S V V S V PRASAD	RAMA RAO KOCHIRI GUDAPATI LAKSHMI NARAYANA	ANANTAPUR
141	CC/2167/2026 (WP/30350/2025)	M ADINARAYANA REDDY Vs SRI. PEEYUSH KUMAR I.A.S.	DASARI S V V S V PRASAD	RAMA RAO KOCHIRI GUDAPATI LAKSHMI NARAYANA	ANANTAPUR
142	CC/2171/2026 (WP/30345/2025)	M.ADINARAYANA REDDY Vs SRI. PEEYUSH KUMAR I.A.S.	DASARI S V V S V PRASAD	RAMA RAO KOCHIRI GUDAPATI LAKSHMI NARAYANA	ANANTAPUR
143	CC/2305/2026 (WP/33703/2012) IA 1/2026 Leave Petition	P N KHAN Vs SRI N BALA SUBRAMANYAM	GOTTIGUNDALA SIVA KUMAR REDDY	P VENKATA RAO SC For APSRTC	SPS NELLORE
144	CC/2697/2026 (WP/4800/2024)	BUDDHA INFRA PROJECTS Vs SREEDHAR CHERUIKURI	V R REDDY KOVVURI	SREEKANTH REDDY AMBATI	YSR KADAPA
145	CC/2808/2026 (WP/34486/2025)	MOPATI CHANDRA SEKHAR REDDY Vs SRI. PEEYUSH KUMAR I.A.S.	KAMBHAMPATI RAMESH BABU	SOMA RAJU YELISETTI R 2 NOTICE SERVED.	SPS NELLORE
146	CC/2871/2026 (WP/21022/2025)	N MUSTAQ Vs SRI. S. SURESH KUMAR I.A.S	MARELLA RADHA	B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore SOMA RAJU YELISETTI	KURNOOL

147	CC/2883/2026 (WP/30398/2024)	RAYYA LAXMI NARAYANA Vs S SURESH KUMAR	VARUN BYREDDY	SREEKANTH REDDY AMBATI SIREESHA RANI VALLABHANENI	VISAKHAPATNAM
148	CC/2884/2026 (WP/35224/2025)	PULUPU ANIL KUMAR Vs S SURESH KUMAR	VARUN BYREDDY	SREEKANTH REDDY AMBATI SIREESHA RANI VALLABHANENI	WEST GODAVARI
149	CC/2904/2026 (WP/30464/2025)	GUDIME KIRAN KUMAR Vs KONA SASIDHAR IAS	G V SHIVAJI	G V L MURTHY G SAI NARAYANA RAO SC For SAAP	YSR KADAPA
150	CC/2954/2026 (WP/31099/2025)	SRI ANKAM SINIVASA SUBBA RAO Vs A BHANU PRAKASH	M K RAJ KUMAR	R 2 NOTICE SENT RETURNED UNSERVED (RETIRED)	WEST GODAVARI
151	CC/3508/2026 (WP/21236/2025)	C V RAMANA Vs S SURESH KUMAR	K NARSI REDDY	SREEKANTH REDDY AMBATI	SPS NELLORE
152	CC/4196/2026 (WP/27445/2026)	A GANESAN Vs B RAMASHANKAR NAYAK	KOTI REDDY IDAMAKANTI	R 1 NOTICE SENT THROUGH METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED RR 2 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE NELLORE AND SPEED POST ARE NOT YET RETURNED	SPS NELLORE
153	CC/4203/2026 (WP/27893/2026)	ANUMOLU VENKATA JAI DEEP SAI Vs VINAYAK KALLURI	GHANTA SRIDHAR	RR 1 TO 4 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED	KRISHNA